<u>NOTICE</u>

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at the **Principal Seat at Bombay** that **on Friday, 18th July 2025 :**

The Hon'ble Shri Justice N.J. Jamadar will sit singly in Court Room No.3 at 10.30 a.m. and take up the matters, as per the board to be notified separately.

Dated this 17th day of July, 2025.

By Order,

sd/-

sd/-

(A. H. Laddhad) Prothonotary & Sr. Master, High Court, O.S. Bombay. **(H. M. Bhosale)** Registrar (Judl-I), High Court, A.S., Bombay.